

PUBLIC ANNOUNCEMENT FOR THE ATTENTION OF THE EQUITY SHAREHOLDERS OF

MOTOR INDUSTRIES COMPANY LIMITED

(Regd. Office Address: Post Box No. 3, Hosur Road, Adugodi, Bangalore – 560030, Karnataka, India)

CASH OFFER FOR ACQUISITION OF EQUITY SHARES FROM SHAREHOLDERS

In connection with the Public Announcement dated April 27, 2007 (the “**PA**”) issued by Citigroup Global Markets India Private Limited (the “**Manager to the Offer**”), on behalf of Robert Bosch GmbH (the “**Acquirer**”), to the equity shareholders of Motor Industries Company Limited (the “**Target Company**”), wherein an open offer to acquire up to 6,410,292 fully paid-up equity shares of Rs. 10/- each, representing 20% of the paid-up equity share capital of the Target Company at a price of Rs. 4,000/- (Rupees Four Thousand) per equity share payable in cash (the “**Offer**”), was made under the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto (the “**SEBI (SAST) Regulations**”), the equity shareholders of the Target Company are requested to kindly note the following :-

1. The Offer is being made under Regulation 11(2A) of the SEBI (SAST) Regulations.
2. Under Regulation 20(7) read with Regulation 11(2A) of the SEBI (SAST) Regulations, during the offer period the Acquirer cannot acquire any shares of the Target Company, in the open market or through negotiation or in any other manner, otherwise than under the public offer.

All other terms and conditions of the Offer set forth in the PA dated April 27, 2007, remain unchanged.

The Acquirer and its Board of Directors accept full responsibility for the information contained in this public announcement and also for the obligations of the Acquirer under the SEBI (SAST) Regulations.

This public announcement will also be available on the SEBI website www.sebi.gov.in

MANAGER TO THE OFFER



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REGISTRAR TO THE OFFER



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Issued by:

Citigroup Global Markets India Private Limited

as Manager to the Offer on behalf of

The Acquirer

Place: Mumbai

Date: May 31, 2007